

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

1. I.A. 1498/2024
In
C.P. (IB)-2489(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.04.2024**

NAME OF THE PARTIES: Pranami Trading Pvt Ltd

VS

Kieon Developers Pvt Ltd.

Appearances:

For Applicant : None appeared

For Respondent : None appeared

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

None appeared for the applicant. List on **15.04.2024**, date already fixed.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)